

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 10 of 2011

Dated: 27th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Tata Power Trading Co. Appellant (s)
Versus	
M.E.R.C. Respondent (s)

Counsel for the Appellant(s)	Mr. Avijeet Kr. Lala Mr. Sitesh Mukherjee Ms. Mandakini Ghosh
Counsel for the Respondent (s) :	Mr. Buddy A Ranganadhan for R-1 Mr. Sanjay Sen & Ms. Shikha Ohri for R-2

ORDER

At the request of the learned Counsel for the State Commission,
post the matter for **hearing on 18.08.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK